

(c) Apart from their normal activities to rehabilitate the denuded and degraded Forests the State Governments have made a provision of Rs. 12.16 crores for raising Forest Plantations over an area of 7,01,000 acres during the Third Five Year Plan period.

With a view to giving a further fillip to this activity and also to meeting the growing demand of wood based industries the Government of India has sponsored a scheme to bring about 1,37,500 acres under quick growing species with plan outlay of Rs. 2.75 crores to be entirely borne by the Central Government as a Centrally sponsored scheme. Under this scheme it is estimated that an area of about 60,000 acres will have been covered by the end of 1963-64.

It is proposed to continue these schemes on an expanded scale in subsequent plans also with an emphasis on extending areas under forests.

Loss of Money from Alipore Post Office

*344. { Shri P. C. Borooah;
Shri Onkar Lal Berwa:

Will the Minister of Posts and Telegraphs be pleased to state:

(a) whether it is a fact that on the 17th November, 1963 a sum of Rs. 89,000 was found missing from a postal bag in a safe deposit vault belonging to the Alipore Post Office, Calcutta;

(b) whether inquiry has since been conducted into the matter; and

(c) if so, the result thereof?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) Yes, Sir. The amount was found missing on the 16th November, 1963 from the bag placed in an iron chest embedded in Alipore Civil Treasury.

(b) Police and departmental enquiries are in progress.

(c) Four postal officials arrested in the first instance, have been released on bail. A sum of Rs. 49,337 was recovered by the police during the course of enquiries. Some police officials have been arrested. Investigation is in progress.

Escape of Mr. Walcott

*345. **Shri Hari Vishnu Kamath:** Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 53 on the 19th November, 1963 and state:

(a) whether the U.S.A. Government have reacted to the action taken by the Government of India for the return of Mr. Walcott and his Piper aircraft; and

(b) if so, the result thereof?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin): (a) and (b). The U.S. Embassy have assured us of the full cooperation of the U.S. Authorities especially the Federal Aviation Agency of the U.S.A. in taking action against Mr. Walcott for offences committed by him under Indian laws as well as under U.S. laws.

Development of Tourism

{ Dr. L. M. Singhvi:
Shri Onkar Lal Berwa:
Shri Dhaon:
Shri Harish Chandra Mathur:
Shri Sarjoo Pandey:
Shri Raghunath Singh:
Shri P. C. Borooah:
Shri Bhagwat Jha Azad:
Shri Hem Raj:
Shri P. R. Chakraverti:
*346. { Shri Laskar:
Shri Heda:
Shri A. K. Gopalan:
Shri P. Kunhan:
Shri B. P. Yadava:
Shri Bishanchander Seth:
Shri Mohan Swarup:

Shri Bibhuti Mishra:
Shri S. B. Patil:
Shri D. C. Sharma:

Will the Minister of Transport be pleased to refer to the reply given to Starred question No. 455 on the 3rd September, 1963 and state:

(a) the terms of reference and main recommendations made in the report submitted by the *Ad Hoc* Committee of senior officials on development of tourism; and

(b) the action being taken in regard to each of these recommendations?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) A statement is laid on the Table of the House. [*Placed in Library. See No. LT-1992/63.*]

(b) All the recommendations are being examined by the various Departments of the Central and State Governments concerned.

Loans through Co-operatives

*347. { **Shri Yashpal Singh:**
Shri Vishram Prasad:
Shri Surendra Pal Singh:
Shri R. G. Dubey:
Shri Bhagwati Jha Azad:
Shri D. N. Tiwary:
Shri P. Venkatasubbaiah:
Shri Mohan Swarup:
Shri Maheswar Naik:
Shri Karni Singhji:
Shri D. J. Naik:

Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether report of the Committee appointed to go into difficulties that come in the way of implementation of scheme to channelize loans and taqavies through co-operatives has since been considered by Government; and

(b) if so, the decision taken thereon?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri Shyam Dhar Misra): (a) Yes, Sir.

(b) A copy of the letter sent to the State Governments communicating the decisions taken is placed on the table of the Sabha. [*Placed in Library. See No. LT-1993/63.*]

Life Insurance Premia

*348. { **Shri Bishanchander Seth:**
Shri Yashpal Singh:
Shri B. P. Yadava:

Will the Minister of Posts and Telegraphs be pleased to refer to the reply given to Unstarred Question No. 48 on the 13th August, 1963 regarding collection of life insurance premia through Post Offices and state:

(a) whether the Department of Posts and Telegraphs have decided to introduce this scheme in all Circles; and

(b) if so, when it is likely to be introduced?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) and (b). The matter is still under examination.

रेल के डिब्बों का उत्पादन तथा निर्यात

*३४९. श्री प्रकाशवीर शास्त्री : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत में बने रेल के डिब्बों की मांग विदेशों में बढ़ रही है;

(ख) क्या सरकार विदेशों को ये डिब्बे निर्यात करने की स्थिति में है;

(ग) इन डिब्बों का उत्पादनगत वर्ष की अपेक्षा इस वर्ष कितना बढ़ गया है; और